NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 101(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
: 11	MR. SOURABH	GUPTA, ADV.	PETITIONERS	valgn
2.	M. C. VINAIK	ADV	R-6	Whil
3.	Abhishek	Adv	RG	ARSD

ORDER

Learned counsel for the petitioner and the learned counsel for the respondent Nos. 3 & 6 are present.

Learned counsel for the parties shall on or before the next date provide the list of the persons whom they want to be appointed as an Administrator in the matter.

List on 17.10.2016 for orders.

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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